

RAJASTHAN HIGH COURT

Date 19.08.2020

NOTICE

In view of prevailing situation and that sampling and results of Covid-19 tests are under process, it is hereby notified that in continuation of this Office Notice No.PA/RG/Misc./2020/1326, dated 16.08.2020, the Court and Office work in Rajasthan High Court, Jaipur Bench shall remain suspended on 20.08.2020 and 21.08.2020.

All concerned are requested to get them tested for COVID-19. The facility of testing is available in Rajasthan High Court, Jaipur Bench.

It is further notified that the Court proceedings in Rajasthan High Court Jaipur Bench shall be conducted only through video conferencing from 24.08.2020 to 27.08.2020 and during this period only fresh admission/orders cases and urgent matters shall be taken up.

The cases listed on 17.08.2020 and 18.08.2020 shall be adjourned for 24.08.2020 and 25.08.2020 and the cases fixed for 19.08.2020 to 21.08.2020 shall be adjourned for 26.08.2020, 27.08.2020 and 31.08.2020 respectively. The interim orders in cases listed/fixed on above dates which are lapsing shall also be extended till the corresponding date.

By Order


Registrar General

No. PA/RG/Misc./2020/1354

Date – 19.08.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to All Hon'ble Judges, Rajasthan High Court.
3. The Registrar General, Rajasthan High Court.
4. Registrar (Admn.) Rajasthan High Court, Jaipur Bench with a direction to get all concerned tested for Covid-19.
5. Advocate General, Rajasthan.
6. Addl. Solicitor General, Rajasthan/Asstt. Solicitor General, Rajasthan.
7. The Chairman, Bar Council of Rajasthan.
8. President, Rajasthan High Court Advocates' Association, Jodhpur.
9. President, Rajasthan High Court Lawyers' Association, Jodhpur.
10. President, Rajasthan High Court Bar Association, Jaipur.
11. The Registrar (Vig.)/(Writs)/(Admn.)/(Rules) / (Class.) / (Exam.) / OSD(F&I)/(CPC)/(Judicial) Rajasthan High Court, Jodhpur/Jaipur Bench and Registrar hq. at New Delhi.
12. Member Secretary, Rajasthan State Legal Services Authority.
13. The Director, Rajasthan State Judicial Academy, Jodhpur.
14. All Joint Registrars/Deputy Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
15. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench Jaipur.

Copy also to:

CMHO, Jaipur with a request to do the needful.


Registrar General